

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2247
ANSWERED ON 20.12.2022

GRANTS TO ZILA PARISHADS

2247. SHRI DIBYENDU ADHIKARI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of demand, sanction and disbursement of grants to zila parishads of the country as recommended by 15th Finance Commission; and
- (b) the details of budget allotment of the Ministry for Financial Year 2022-23, State-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) As per guidelines issued by Ministry of Finance on operationalization of XV FC recommendations to RLBs, the inter-se distribution of XV FC Grants among all the three tiers of Panchayats shall be done by the State Government on the basis of accepted recommendations of the State Finance Commission (SFC) and in conformity with the following bands: -

Range for Distribution	Zila Parishads /District Panchayats
Minimum	5%
Maximum	15%

States which have only two tier system with only village and zila parishads/district panchayats, the allocation of Zila Parishads/District Panchayats will be in the following bands:-

Range for Distribution	Zila Parishads /District Panchayats
Minimum	15%
Maximum	30%

However, in the event of SFC recommendations not being available, the inter-se distribution among all the tiers shall be decided by the concerned State Government within the bands indicated above.

(b) The total budget allotment of the Ministry of Panchayati Raj for Financial Year 2022-23 is **Rs. 868.57 crore**.
